

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 759 of 2018

Rita Devi Appellant

Versus

State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Anil Kumar Ganjhu, Advocate
For the Respondents: Mr. Ashwini Bhushan, A.C. to Sr. SC-III

Oral Order
06/Dated: 10.09.2020

As prayed, let the defects pointed out by the Office be removed
by the appellant within four weeks.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)